

(ii) Government Resolution No 159/73-S Py dated the 22nd February, 1974 notifying Government's decisions on the above Report

(2) A statement (Hindi and English versions) showing reasons as to why the documents mentioned above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act [*Placed in Library See No IT-6214/74*]

CENTRAL WAREHOUSING CORPORATION
(AMENDMENT) RULES 1973 AND NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P SHINDE) I beg to lay on the Table—

(1) A copy of the Central Warehousing Corporation (Amendment) Rules 1973 (Hindi and English versions) published in Notification No GSR 1371 in Gazette of India dated the 15th December, 1973, under sub-section (3) of section 41 of the Warehousing Corporations Act 1962 [*Placed in Library See No IT 62 1/74*]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act 1955 —

(i) The Fertiliser (Control) (Third Amendment) Order 1973 published in Notification No SO 802 (F) in Gazette of India dated the 31st December, 1973

(ii) The Northern Rice Zone (Movement Control) second Amendment Order, 1973, published in Notification No GSR 8(F) in Gazette of India dated the 7th January, 1974 [*Placed in Library See No IT-6202/74*]

NOTIFICATIONS UNDER MOTOR VEHICLES ACT AND MERCHANT SHIPPING ACT, ETC

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table—

(1)(i) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 133 of the Motor Vehicles Act 1939

(a) The Motor Vehicles (Third Party Insurance) Amendment Rules, 1973 published in Notification No SO 2811 in Gazette of India dated the 29th September, 1973

(b) The Motor Vehicles (Third Party Insurance) Amendment Rules 1973, published in Notification No SO 3550 in Gazette of India dated the 22nd December 1973

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (a) above [*Placed in Library See No LT 6203/74*]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958 —

(i) The Merchant Shipping (Apprenticeship to Sea Service) Amendment Rules 1973 published in Notification No GSR 1418 in Gazette of India dated the 29th December 1973

(ii) The Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1973, published in Notification No GSR 13 in Gazette of India dated the 5th January, 1974 [*Placed in Library See No IT 6204/74*]

[Shri Pranab Kumar Mukherjee]

(3) A copy of the Annual Accounts of the Paradip Port Trust for the year 1971-72 and the Audit Report thereon (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-6205/74]

(4) (i) A copy of Orissa Notification No. S.R.O. 1009/73 published in Orissa Gazette dated the 28th November, 1973 making certain amendment to the Orissa Tourist Vehicles Rules, 1967, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, read with clause (c) (iv) of the Proclamation dated the 3rd March, 1973 issued by the President in relation to the State of Orissa, together with an explanatory note.

(ii) A statement showing (i) reasons for delay in laying the above Notification and (ii) for not laying Hindi version thereof. [Placed in Library. See No. IT-6206/74]

ANNUAL REPORTS OF TECHNICAL TEACHERS' TRAINING INSTITUTES THE NATIONAL BOOK TRUST, INDIA, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : I beg to lay on the Table—

(1) A copy each of the following Reports (Hindi and English versions). —

- (i) Annual Report of the Technical Teachers' Training Institute (Eastern Region) Calcutta for the year 1972-73
- (ii) Annual Report of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1972-73.
- (iii) Annual Report of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1972-73 [Placed in Library. See No. LT-6207/74].

(2) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, for the year 1972-73. [Placed in Library. See No. LT-6208/74]

(3) A copy each of the Annual Reports (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the years 1970-71 and 1971-72 [Placed in Library. See No. IT-6209/74].

(4) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission for the year 1971-72 together with the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956. [Placed in Library. See No. IT 6210/74]

(5) A copy of the Council of Architecture (Second Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 543(E) in Gazette of India dated the 31st December, 1973, under sub-section (2) of section 44 of the Architects Act, 1972 [Placed in Library. See No. LT-6211/74].

(6) A copy of the Victoria Memorial (Second Amendment) Rules 1973 (Hindi and English versions) published in Notification No. G.S.R. 46 in Gazette of India dated the 19th January, 1974, issued under section 5 of the Victoria Memorial Act, 1903 [Placed in Library. See No. IT 6212/74]

(7) (i) A copy of the Delhi School Education Rules, 1973 published in Notification No. F. 5/15/72-Education (ii) in Delhi Gazette dated the 31st December, 1973, under sub-section (3) of section 28 of the Delhi School Education Act, 1973.

(ii) A statement explaining the reasons for not laying simultaneously the Hindi version of the above Rules. [Placed in Library. See No. LT-6213/74].

श्री प्रदल बिहारी बाजपेयी (स्वर्गियर) श्री डी० पी० यादव का जो प्रॉइटेम है उसमें प्राप ग्रन्थिम लाइन का देखिये